

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.278/98, O.A.75/98, O.A.1008/98,
O.A.1115/98 and O.A.1243/98

Thursday, this the 31st day of August, 2000.

CORAM;

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR V.K.MAJOTRA, ADMINISTRATIVE MEMBER

O.A.75/98

1. N.K.Sivarajan, Staff No.10929,
Sub Divisional Engineer(Indoor),
Telephone Exchange,
Perumbavoor-683 542.
2. Shirly.K.George, Staff No.10275,
Sub Divisional Engineer(Cables),
Telephone Exchange, Alwaye.
3. P.V.Mariamma,
Sub Divisional Engineer,
Telephone Exchange,
Kottayam.
4. K.M.Nabeesa,
Sub Divisional Engineer
(Cable Planning),
Ernakulam Telephones,
Ernakulam.
5. Elizabeth John,
Sub Divisional Engineer,
Telephones,
Thodupuzha.

- Applicants

By Advocate Mr N.K.Karnis

Vs

1. Union of India represented by
the Secretary to Government,
Ministry of Communications,
New Delhi.
2. Chairman,
Telecom Commission,
New Delhi.
3. Chief General Manager,
Telecommunication,
Thiruvananthapuram.

Respondents

Advocate Mr Govindh K Bharathan, SCGSC



O.A.278/98

1. K.N.Saseendran Nair(Staff No.11542),
Sub Divisional Engineer,
Telephones,
Kolencherry, Ernakulam.
2. Thresiamma Jacob(Staff No.11549),
Sub Divisional Engineer(Administration),
O/o the General Manager,
Telephones, Kottayam.
3. Elizabeth Joseph(Staff No.11571),
S.D.E.(Training),
Telecom Training Centre,
Ernakulam.
4. J.Gomathi Ammal(Staff No.11578),
Sub Divisional Officer,
Telecom, Nedumangad.
5. P.V.Jacob(Staff No.12845),
Sub Divisional Engineer, Telecom,
Mundakkayam, O/o the General Manager,
Telecom, Kottarakkara.
6. P.H.Khalith(Staff No.12853),
Sub Divisional Engineer
(Cable Construction - Central),
Telecom, Vazhuthacaud,
Thiruvananthapuram.
7. M.K.Vikraman Nair(Staff No.12884),
Sub Divisional Engineer - Phones,
Telecom, Pathanamthitta SSA.
8. Viji Mathews (Staff No.12897),
Sub Divisional Engineer(SPL Service),
O/o the Divisional Engineer(TKS & SS),
Telecom, Trivandrum SSA.
9. G.Senan(Staff No.12913),
Assistant Director(Cable Planning II),
O/o the Chief General Manager, Telecom,
Thiruvananthapuram-695 033.
10. Chinnamma Thomas (Staff No.17800),
Sub Divisional Engineer(Planning III),
O/o General Manager,
Telecom Kottayam.
11. Moly Cherian(Staff No.17808),
Sub Divisional Engineer(Digital Tax),
Telecom, Ernakulam.
12. Thresiamma Joseph (Staff No.17828),
Sub Divisional Engineer, OFS,
Co-axial Maintenance,
Telecom, Kottayam-686 001.



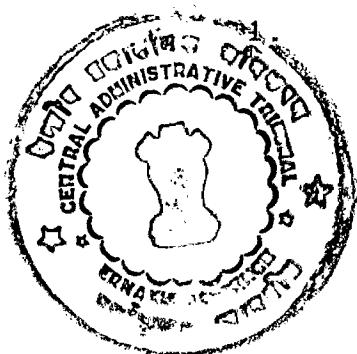
13. Leelakumari.N.(Staff No.17851),
Sub Divisional Officer, Phones,
O/o the Divisional Engineer(Extl. South),
General Manager, Telecom District,
Trivandrum SSA.
14. Sreedevi manikoth(Staff No.17865),
Sub Divisional Engineer(U.P.)
O/o the Chief General Manager, Telecom,
Thiruvananthapuram-695 033.
15. Leelamma Mathew(Staff No.17896),
Sub Divisional Engineer (E 10 B),
O/o the Divisional Engineer(E 10 B),
General Manager, Telecom District,
Trivandrum SSA.
16. A.M.Joseph (Staff No.17955),
Sub Divisional Engineer,
Telegraphs, Ranni-689 673.
17. Valsamma Philipose(Staff No.17959),
Directory Officer,
O/o the General Manager, Telecom District,
Pathanamthitta.
18. K.V.Jose(Staff No.18006),
Sub Divisional Engineer
(Microwave Maintenance),
Telecom, Idukki.
19. B.Indira(Staff No.18047),
Sub Divisional Engineer(R.P),
O/o the Chief General Manager, Telecom,
Thiruvananthapuram-695 033.
20. J.Violet Sarojam(Staff No.18292),
Sub Divisional Engineer(H.R.D.)
O/o the Chief General Manager, Telecom,
Thiruvananthapuram-695 033.
21. Anandavally Amma(Staff No.31139),
Sub Divisional Engineer(TD & MDF OKI),
O/o the Divisional Engineer(OKI),
Telecom, Thiruvananthapuram SSA.
22. Mary Johnson(Staff No.12990),
Sub Divisional Engineer(TD & MDF),
O/o PGMT, Telecom,
Kochi-682 011.

- Applicants

By Advocate Mr N.K.Karnis

Vs

Union of India, represented by
the Secretary to Government,
Ministry of Communications,
New Delhi.



2. The Chairman,
Telecom Commission,
Department of Telecom,
Sanchar Bhavan,
New Delhi-110 001.
3. Chief General Manager,
Telecommunication,
Thiruvananthapuram.

- Respondents

By Advocate Mr Govindh K Bharathan, SCGSC

O.A.1008/98

1. T.V.Krishnan,
Sub Divisional Engineer,
Telephone Exchange,
Trichur-20.
2. M.K.Balamuraleedharan,
Sub Divisional Engineer,
Telephone Exchange Building,
Panampilly Nagar,
Cochin-36.

- Applicants

By Advocate Mr N.K.Karnis

Vs

1. Union of India represented by
the Secretary to Government,
Ministry of Communications,
New Delhi.
2. The Chairman,
Telecom Commission,
New Delhi.
3. The Chief General Manager,
Telecommunication,
Trivandrum.

- Respondents

By Advocate Mr Govindh K Bharathan, SCGSC

O.A.1115/98

1. K.A.Rajan,
Divisional Engineer,
Telecom, Mattannur,
Trichur District.
2. C.V.Rappai,
Sub Divisional Engineer(Vigilance),
O/o the General Manager,
Telecom, Trichur.

- Applicants



By Advocate Mr N.K.Karnis

Vs

1. Union of India represented by the Secretary to Government, Ministry of Communications, New Delhi.
2. The Chairman, Telecom Commission, New Delhi.
3. The Chief General Manager, Telecommunication, Trivandrum.

- Respondents

By Advocate Mr Govindh K Bharathan, SCGSC

O.A.1243/98

1. A.Sankaran, Sub Divisional Officer, Telecom, Nilambur.
2. P.M.Ambajan, Sub Divisional Engineer(Phones), (Cable Construction II), Calicut.
3. A.Narayanan, II SDE. Ext.11 C.P. Telephones, Chirakkal Building, Calicut.
4. S.Anantha Narayanan, SDE D-TAX, Telephone Bhavan, Kannur.
5. E.Sukumaran, SDE HRD GMT(O), Telephones, Kannur.
6. C.Krishnan, SDE(G), Telephones, Kuthuparamba.
7. K.Krishnan, SDE(External), Phones, Payyannur.
8. C.V.George, SDE, E-10-B, Telephones, Palayam, Calicut.
9. Raghavan.K.K. SDE(Installation), Telephones, Calicut.



10. V.V.Chandran,
SDE(Phones),
Baliapatnam, Kannur.

11. A.G.Nair,
SDE(Phones),
Nadapuram.

- Applicants

By Advocate Mr N.K.Karnis

Vs

1. Union of India represented by
the Secretary to Government,
Ministry of Communications,
New Delhi.

2. The Chairman,
Telecom Commission,
New Delhi.

3. The Chief General Manager,
Telecommunication,
Trivandrum.

- Respondents

By Advocate Mr S Radhakrishnan, ACGSC

The applications having been heard on 31.8.2000, the Tribunal on the same day delivered the following:

COMMON ORDER

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

When the O.A.s were taken up for hearing, it was submitted by the learned counsel on both sides that in the light of the judgement of the Apex Court in Civil Appeal No.4339/95, these O.A.s can be disposed of. Learned counsel appearing for the respondents submitted that in the light of the said judgement, the seniority list of the applicants and similarly placed officers are being recast and this exercise will be completed without much delay. Learned counsel appearing for the applicants submitted that in the light of the submission made by the learned counsel for the respondents, these O.A.s can be closed.



2. Recording the submission of the learned counsel on both sides, these O.A.s are closed.

Dated, the 31st of August, 2000.

Sd/-
V.K. MAJOTRA
ADMINISTRATIVE MEMBER

Sd/-
A.M. SIVADAS
JUDICIAL MEMBER

trs

CERTIFIED TRUE COPY

Date 7.9.2000

Deputy Registrar

